

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3187
ANSWERED ON:19.08.2011
SELF-FINANCED MEDICAL COLLEGES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of self-financed medical colleges in the country as on date State/UT-wise;
- (b) whether some of these medical colleges are not maintaining the prescribed standards and also charging exorbitant fees;
- (c) if so, the action taken/proposed to be taken by the Government thereon;
- (d) whether the Government is having any mechanism to monitor the functioning of these colleges; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (e): At present, there are 181 private medical colleges (self-financed) in the country(list annexed). Medical Council of India (MCI) regulates the medical colleges in the country as per the Indian Medical Council Act, 1956 and Regulations made thereunder. In order to maintain the standard of medical education in the country, MCI undertakes periodic inspection of medical colleges and recommends to the Central Government for appropriate action.

As far as the question of charging exorbitant fees is concerned, on the direction of Hon'ble Supreme Court, each State has constituted two Committees headed by Retired High Court Judges for determining fee structure and deciding admission process.